

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 116
TO BE ANSWERED ON 17.07.2017

PROPOSALS UNDER PMGSY IN CHHATTISGARH

116. SHRI RAM VICHAR NETAM:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of proposals received and approved under the Pradhan Mantri Gram Sadak Yojana (PMGSY) from Chhattisgarh during the last three years and current year;
- (b) whether some proposals of the State are still pending with Government, if so, the details thereof and the action taken by Government on these proposals; and
- (c) whether Government has received any complaints regarding connecting roads under PMGSY and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per PMGSY guidelines, the State Governments are required to submit Detailed Project Reports (DPRs) to the Ministry for consideration/approval of projects under PMGSY. The project proposals are scrutinized by National Rural Roads Development Agency (NRRDA) to ensure that the proposals are in accordance with the programme guidelines and that they have been duly verified by the State Technical Agencies (STAs). The proposals of the State are then put up before the Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration. The proposal received and sanctioned during 2014-15, 2015-16, 2016-17 and current year from Chhattisgarh State as under:

Cost : Rs. In Crore

Year	Proposals received		Sanctioned		Returned	
	No. of Work	Value of Proposal	No. of Works	Value of Proposal	No. of Works	Value of Proposal
2014-15	125	341.27			125	341.27
2015-16	299	670.25	-	-	-	-
2016-17	318	841.50	610	1454.78	7	56.97
2017-18	190	2061.08	179	1425.22	-	-

(b): During 2017-18, Empowered Committee has recommended 179 roads covering a length of 2,238.77 Kms of an estimated cost of Rs.1,425.22 Crores in its meeting held on 16.06.2017.

(c): Complaints related to various facets of Pradhan Mantri Gram Sadak Yojana (PMGSY) including that of connecting roads/corruption/ irregularities in implementation of PMGSY are received from time to time. As per the programme Guidelines, ensuring quality of road works under PMGSY is the responsibility of implementing State Governments. All such complaints are therefore, referred to the State Quality Coordinators of respective States for taking necessary action and furnishing report to the Ministry and National Rural Roads Development Agency (NRRDA). In case an adequate response is not received within the prescribed time, the NRRDA, which is the technical arm of the Ministry of Rural Development, deposes National Quality Monitors (NQMs) and further processing of complaint is made on the basis of National Quality Monitor's reports. The Statement containing details of complaints during the periods 2014-15, 2015-16 and 2016-17 are given in the **Annexure**.

Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No.116 due for answer on 17.07.2017

Pradhan Mantri Gram Sadak Yojana

Statement of details of the complaints during the period 2014-15, 2015-16 and 2016-17

#	Contents of Complaint	District	From Whom	Remarks
2014-15				
1	CG 02-98 to Majhgav to Dumrav	Bilaspur	Pushparaj Singh , RTI Activist & Advocate	Work found Satisfactory . Reply sent to the Complainant vide letter dated 29.05.2015
2015-16				
2	Corruption charges against Rajkishore Harvansh	Chhattisgarh	Smt . Kamla Patle , Hon'ble MP (LS)	Report Received. Follow up Action taken by State Govt.
3	Irregularities in the construction of road works	Rajnandgaon	Shri Shameen Sheikh , Ex-member , Republican Party	Works found Satisfactory . Reply sent to Complainant vide letter dated 6.10.2015.
4	Irregularities in the construction of road works	Rajnandgaon	Shri Deepanker Khobragade , Principle editor , Chhattisgarh newspaper	Report received . Work found Satisfactory
5	Poor quality of construction of road works under PMGSY.	Raigarh	Newspaper clippings	Report received. Work found Satisfactory
6	Irregularities , corruption & fraud in construction of road works in Raipur	Raipur	Shri Veerendra Pandey , Ex President CG Finance commission	Report received . State Govt has referred the matter to Vigilance Department.
2016-17				
7	Poor Condition of road works in saraipalli & Basna Block	Mahsamund	Members of district Panchayat Committee	Report received . Major irregularities found. Letter dated 23.06.2016 written to State govt . for corrective action.